

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA (CA) No. 12/JPR/2023
Appeal No. 05/252(1)/JPR/2022
Under Section 252(1) of
Companies Act, 2013

In the matter of:

Registrar of Companies

...Appellant

Versus

M/s Advina Infrastructure Development Company Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the ROC : Pooja Singh, JTA
For the Respondent : Prateek Kedawat, Adv.

ORDER

Heard Ms. Pooja Singh, JTA appearing on behalf of ROC, Jaipur. Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent. It is further submitted by Ms. Pooja Singh, JTA that response from the MCA is still awaited. On the request of the learned counsel for the Appellant, list the matter on 11.07.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

June 06, 2024